

SPECIAL BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/111(KB)2023
IA(I.B.C)/570(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	TATA MOTORS FINANCE SOLUTIONS LIMITED VS PRADIP KUMAR DAAM
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Surekha Yadav Adv.] For the Resolution Professional
Mr. Avinash Khanolkar, Adv.]

Mr. A.K. Upadhyay, Adv.] For the Personal Guarantor
Ms. Meenaski Manot, Adv.]
Ms. Ishika Neotia, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional present. Ld. Counsel for the Personal Guarantor Present.
2. Report has been filed by the Resolution Professional.
3. Post the matter before the Regular Bench on **12/06/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**